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Date: 18/12/2025

(1908) 02 BOM CK 0025

Bombay High Court

Case No: None

Chhattrapat Sing Dugar

APPELLANT

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Maharaj Bahadur Singh

RESPONDENT

Date of Decision: Feb. 4, 1908

Hon'ble Judges: Macnaghten, J; Atkinson, J; Arthur Wilson, J; Andrew Scoble, J

Bench: Full Bench

Final Decision: Dismissed

Judgement

Macnaghten, J.

Their lordships do not think it necessary to call upon the respondents. They concur in the reason's stated in the judgment of the High Court.

2. Their lordships will humbly advise His Majesty that this appeal ought to be dismissed. The appellant will pay the costs of it.